

been set up under the CMD, Bharat Bhari Udyog Nigam Ltd. to work out project reports for modernisation of manufacturing facilities and introduction of new products.

Complaints against units of Bharat Bhari Udyog Nigam Limited

2416. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there have been complaints of unremunerative orders being accepted by some units of Bharat Bhari Udyog Nigam Limited; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) Federation of the Officers' Associations of Bharat Bhari Udyog Nigam Ltd. in their memorandum dated 4th July, 1987 has mentioned about acceptance of orders at unremunerative prices specifically in respect of wagons, Cranes and Bogies for Milk Van.

(b) As regards wagon orders, the prices are fixed by the Railway Board and are applicable to all Wagon Builders including those in the private sector. The bogie for Milk Van is a new diversified item and the current price at which orders are placed on Burn Standard Company Ltd. is Rs. 3.40 lakhs per bogie, which is considered satisfactory. The cranes are a highly competitive product and the orders are procured at the best possible competitive prices.

Proposal for Import of Tyres

2417. SHRI AMARSINH RATHAWA:
SHRI CHINTAMANI JENA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government are considering to allow import of tyres to check the rising trend of prices of tyres by the tyre manufacturers;

(b) the names of the tyre manufacturing units in the country;

(c) whether the tyre manufacturers have approached Union Government not to import tyres as it is likely to hit indigenous industry; and

(d) if so, the decision taken by Government in this direction?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a), (c) and (d). The Government have received complaints regarding the increase in prices of bus, truck tyres. The Automotive Tyre Manufacturers, Association has sent a communication to Government indicating that import of tyres may not be in the interest of the tyre industry as well as tyre consumers. The Government are keeping a close watch on the situation and may consider import of tyres if the need arises.

(b) A Statement is given below.

STATEMENT

The following are the units in the organised sector engaged in the manufacture of automotive tyres & tubes.

1. M/s. Dunlop India Ltd., Sahaganj
2. M/s. Dunlop India Ltd., Ambathur
3. M/s. Bombay Tyres International Ltd., Bombay
4. M/s. Ceat Tyres of India Ltd., Bombay
5. M/s. Ceat Tyres of India Ltd., Nasik.
6. M/s. Goodyear India Ltd., Ballabgarh
7. M/s. MRF, Madras
8. M/s. MRF, Goa.
9. M/s. MRF, Arkonam.

10. M/s. Premier Tyres Ltd.
11. M/s. Tyre Corporation of India, Calcutta
12. M/s. Modi Rubber Ltd., Modipuram
13. M/s. J.K. Industries Ltd., Kankooli
14. M/s. Apollo Tyres Ltd., Challakudy
15. M/s. Vikrant Tyres Ltd., Mysore.
16. M/s. U.P. Tyres Ltd., Madurai
17. M/s. Srichakra Tyres Ltd., Madurai
18. M/s. Stallion Tyres Ltd., Hyderabad
19. M/s. Falcon Tyres Ltd., Mysore
20. M/s. Tanfort Tyres Ltd., Bangalore
21. M/s. Wearwell Tyres Ltd., Betul
22. M/s. Metro Tyres Ltd., Ludhiana
23. M/s. Hindustan Cycles Ltd.

Apart from the above units, there are number of units in small scale and medium sector producing tyres/tubes for bicycle/rickshaw and 2/3 wheeler.

Losses suffered by EPI

2418. SHRI ANIL BASU:
SHRI R.P. DAS:
SHRI ANANDA PATHAK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Engineering project India (EPI) had to suffer huge losses as pointed out by the Comptroller and Auditor General (C&AG) in its report for 1985-86; and

(b) if so, the reasons identified for such losses, and the remedial steps being taken in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) and (b). Engineering Projects (India) Limited suffered a loss of Rs. 34.4269 crores 1985-86 which *inter-alia*

included interest burden of Rs. 24.13 crores and an amount of Rs. 14.23 crores on account of settlement of previous period claims. Losses were mainly on account of execution of two overseas projects in Kuwait and Iraq because of heavy escalation in prices, rigid attitude of the clients and Iran-Iraq war.

EPI have been asked to wind-up their operations in foreign countries and not to undertake any fresh overseas projects. EPI are also making efforts to increase its turnover by taking up more home projects and are taking measures for economy in administrative expenditure. Operations of EPI in Home Projects have been found viable.

Producers of Synthetic Fibre and Yarn Industry

2419. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) how many producers are in the country in the synthetic fibre and yarn industry;

(b) what is their licensed capacity and actual production in 1984 and 1986; and

(c) the details of excess production in 1984, 1985 and 1986 in relation to denier-age granted in their licenced capacity?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) About 18 units are at present engaged in the manufacture of major synthetic fibre and yarn

(b) The total licensed capacity and production of Synthetic Fibre and Yarn during 1984 and 1986 are given below:—